

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, 18th December, 2018

No. HCM/MJS/CP-2/92-Estt/ In exercise of powers conferred under Section 11(3) of the Cr.P.C., 1973 the High Court of Manipur is pleased to confer the powers of a Judicial Magistrate of the First Class on the following MJS Grade-III officers with immediate effect.

1. Shri Shubham Vashist, Civil Judge (Jr. Divn.)/JMFC, Jiribam
2. Md. Arshad Saeed Shah, Civil Judge (Jr. Divn.)/JMFC, Moreh
3. Km. Kimneingah Kipgen, Administrative Officer, District & Sessions Division, Imphal East

By order etc.,

Sd/-

(R.K. Memcha Devi)

REGISTRAR (JUDICIAL)

Endt. No. HCM/MJS/CP-2/92-Estt/ 26871-90

Imphal, 18th December, 2018

Copy to:-

1. The Director General of Police, Manipur
- He is requested to circulate the same to all the Superintendents of Police.
2. The District & Sessions Judge, Bishnupur/Imphal West/Thoubal/Imphal East/ Ukhrul/Churachandpur/Senapati
- They are requested to circulate the same to all the Judicial Officers working under their Division.
3. The Registrar (Vigilance), High Court of Manipur.
4. The Family Court, Manipur/Thoubal/Bishnupur/Imphal East.
5. The Special Judge, ND&PS, FTC, Manipur.
6. The Judge, Special Court (ND&PS), Manipur.
7. The Secretary, Law & Legislative Affairs Department, Govt. of Manipur.
8. The Addl. District & Sessions Judge (FTC), Manipur East/Manipur West.
9. The Addl. Sessions judge (FTC) for Crimes Against Women, Manipur
10. The Director of Prosecution, Government of Manipur.
11. The Deputy Registrar (Judicial), High Court of Manipur
12. The Principal Secretary to Hon'ble the Chief Justice.
13. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir.
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
15. The Private Secretary to Registrar General, High Court of Manipur.
16. The Private Secretary to Registrar (Judicial), High Court of Manipur.
- ✓ 17. The System Analyst, High Court of Manipur for uploading the same onto the official website.
18. The Superintendent, Establishment-II, High Court of Manipur.
19. Persons concerned.
20. Order Book/Guard File/Concerned File.

R. K. Memcha Devi
18/12/2018
REGISTRAR (JUDICIAL)